

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 202 /UHC/Admin.A/2011

Dated: September 23rd, 2011.

In exercise of powers conferred U/S 11(3) of the Code of Criminal Procedure, 1973, following Judicial Officers of the rank of Civil Judge (Jr. Div.) are conferred with the powers of Judicial Magistrate 1st Class to exercise these powers within the district where they remain posted:

1. Ms. Rinki Sahni.
2. Ms. Shivani Pasbola.
3. Sri Ravi Prakash.
4. Sri Shahjad Ahmad Wahid.
5. Ms. Ekta Mishra.
6. Sri Rajeev Dhawan.
7. Sri Mohammad Yaqub.

By Order of the Court

Sd/-
(K.D. Bhatt)
Registrar General.